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Title: The Minister of Rural Development and Minister of Panchayati Raj laid a statement regarding status of implementation of the recommendations contained in the 4<sup>th</sup> Report of the Standing Committee on Rural Development on Demands for Grants (2009-10), pertaining to the Ministry of Panchayati Raj.

**THE MINISTER OF RURAL DEVELOPMENT AND MINISTER OF PANCHAYATI RAJ (DR. C.P. JOSHI):** I am making this Statement on the status of implementation of recommendations contained in the Fourth Report (15<sup>th</sup> Lok Sabha) of the Standing Committee on the Rural Development in pursuance of the direction 73A of the Hon'ble Speaker, Lok Sabha vide Lok Sabha Bulletin-Part-II dated September 1, 2004.

The Fourth Report of the Standing Committee on Rural Development (15 Lok Sabha) was presented to the Lok Sabha on 17.12. 2009. The report relates to examination of Demands for Grants of Ministry of Panchayati Raj for the year 2009-2010,

Action taken statements on the recommendations/observations contained in the report of the Committee had been sent to the Standing Committee on Rural Development in March, 2010.

There are 30 recommendations made by the Committee in the said report where action is called for on the part of the Government. These recommendations mainly pertained to allocation and utilization of funds during 10<sup>th</sup> and 11<sup>th</sup> Plans and Annual Plans, Capacity Building of Panchayats, Re-structuring of Centrally Sponsored Schemes, Devolution of funds, functions and functionaries, professionalizing DPCs, Effective implementation of PESA, Twelfth Finance Commission Grants, issues related with Backward Regions Grant Fund etc.

The present status of implementation of the various recommendations made by the Committee is indicated in the Annexure to my Statement which is laid on the Table of the House. I would not like to take the valuable time of the House to read out all the contents of this Annexure. I would request that this may be considered as read.

(Placed in Library, See No. LT 3097/15/10)

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